GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 2589  
TO BE ANSWERED ON MARCH 16, 2023  
WASTE MANAGEMENT  

NO. 2589. SHRIMATI MANJULATA MANDAL:  
SHRI DHANUSH M. KUMAR:  
SHRI SELVAM G:  
SHRI C. N. ANNADURAI:  

Will the Minister for HOUSING AND URBAN AFFAIRS be pleased to state:  

(a) whether the management of garbage, waste and sewage is becoming a serious issue in the urban areas in the country;  
(b) If so, the details thereof and the reasons therefor along with the action taken/being taken by the Government in this regard;  
(c) whether the Government provides financial and technical assistance to the States for establishment of garbage and sewage treatment plants;  
(d) if so, the details of financial assistance provided to States of Odisha and Tamil Nadu during the last three years and the current year, year, city and State-wise;  
(e) whether the Government has assessed/proposes to assess the progress of the work carried out by the States in this regard; and  
(f) if so, the details thereof, State-wise?  

ANSWER  

THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)  

(a) & (b): Sanitation is a State subject. To provide additional support to deal with various issues concerning garbage, waste and sewage, Government of India has launched the Swachh Bharat Mission-Urban (SBM-U) on October 2, 2014 and the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) in 500 cities on June 25, 2015.  

To carry forward the progress made, Swachh Bharat Mission (SBM-U) 2.0 has been launched on October 1, 2021 for a period of five years, up to October 1, 2026, with a vision of scientific solid waste management, sustainable sanitation and a new component for treatment of used water i.e. Used Water Management (UWM) for Cities with less than one lakh population.
The objective of AMRUT Mission was to improve the sewerage coverage and septage management and providing safe drinking water universally, in all Urban Local Bodies (ULBs) with population of one lakh or more, all Capital cities, all Heritage City Development and Augmentation Yojana (HRIDAY) cities, identified cities on the stem of the main rivers, hill states, islands and tourist destinations. The second phase, i.e., AMRUT 2.0 has been launched on October 1, 2021 to carry forward the progress achieved in providing universal coverage of sewerage and septage management in 500 AMRUT cities.

(c) & (d) : Central Share (CS) assistance under SBM-U 2.0 is given to States/UTs for establishing of various types of Municipal Solid Waste (MSW) management plants like, Waste-to-Compost (WtC), Waste-to-Energy (WtE), Bio-methanation, Material Recovery Facilities (MRF) and legacy waste dumpsites remediation, etc. Further, under UWM component, CS funds is given for (i) setting up of Sewage Treatment Plants (STPs)/ STP-cum-FSTP; (ii) laying Interception and Diversion (I&D) structures including provision of pumping stations and pumping main/gravity main upto STP; (iii) procuring adequate numbers of septic tank desludging equipments.

Under SBM – U, the total financial outlay of the States and UTs for the entire Mission Period is ₹62,009 crore, including committed Central Assistance of ₹14,623 crore. Under SBM – U 2.0, the total financial outlay of the States and UTs for the entire Mission Period is ₹1,41,600 crore, including committed Central Assistance of ₹36,465 crore. The CS funds under SBM-U 2.0 is released to the States which further distributes funds along with the State Share to the concerned ULBs covered in the action plan. As such city-wise details are not maintained at national level. The details of CS funds released to the State of Odisha and Tamil Nadu during the last three years and the current year under SBM-U and SBM (U) 2.0 is at Annex-I.

Under AMRUT, networked underground sewerage systems; including augmentation of existing sewerage systems, augmentation, rehabilitation of existing STPs and construction of new STPs are admissible components. The total financial outlay of the States and UTs for the entire Mission Period is ₹77,640 crore. Of this, ₹32,456 crore (42% of total outlay) has been allocated to projects under sewerage and septage management sector. Under AMRUT 2.0, the total financial
outlay of the States and UTs for the entire Mission Period is ₹2,77,000 crore, including committed Central Assistance of ₹76,760 crore. Of this, ₹66,750 crore (87% of central assistance) has been allocated to projects under sewerage and septage management sector. The State/ UT wise details of CS funds released to the State of Odisha and Tamil Nadu during the last three years and the current year under AMRUT and AMRUT 2.0 is at Annex-I.

For technical assistance to States/ULBs, Ministry of Housing & Urban Affairs (MoHUA) has brought out the Manuals on Sewerage and Sewage Treatment Systems and Solid Waste Management and also issued various Advisories and Guidelines for choosing appropriate technologies to manage sewage and solid waste.

AMRUT 2.0 operational guidelines provides for launching of Technology sub-Mission to identify proven and potential global technologies in water sector. The Ministry also provides handholding through Capacity building (CB) and technical assistance to the States/UTs by periodic monitoring & review of progress of projects through regular video conferences/ webinars/ workshops/ site-visits etc. Mission Directorate is also providing hand holding support to the States and ULBs from time to time to resolve issues and eliminate bottlenecks for timely completion of projects. This has also resulted in capacity building of States/ULBs and thus achieved significant progress under the AMRUT Scheme.

(e) & (f) : The progress made in management of garbage etc by the States/ UTs under SBM-U is regularly assessed for which Standard Operating Protocols (SOPs) have been developed for certification of ULBs as Open Defecation Free (ODF), ODF+, ODF++ and Star ratings of Garbage Free Cities (GFC) and also through ‘Swachh Survekshan’. Tracking the progress of SBM-U and AMRUT in States/ UTs is done by periodical review and assessment by video conferences, webinars, workshops etc and also through the dedicated SBM-U and AMRUT portals. Project implementation at field level under AMRUT is assessed by Independent Review and Monitoring Agencies (IRMAs), appointed by each State and UT.

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Annex-I referred to in reply to part (c) and (d) of Lok Sabha Un-starred Question no. 2589 due for answer on 16.03.2023 regarding “Waste Management”

### Details of CS funds released during the last three years and the current year under SBM – U and SBM – U 2.0

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### Details of CS funds released during the last three years and the current year under AMRUT and AMRUT 2.0

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